

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/01192/2018

Indore, this Friday, the 21st day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Balkrishan Prowal, S/o Late Shri Bansilal Ji Porwal, Age – 46 years,
 R/o House B-66, Ramtekri, Mandsaur (M.P.)

-Applicant

(By Advocate – Shri Amit Pal)

V e r s u s

1. Chief Post Master General, Madhya Pradesh Circle, Bhopal (M.P.) 462001.
2. Superintendent of Post Office, Mandsaur Division, Mandsaur (M.P.) 458001.
3. Internal Complaints Committee & Assistant Post-Master (Males), Head Post Office Mandsaur (M.P.) 458001.
4. Madvi Choubey, Ex-Postal Assistant, Head Post Office, Mandsaur (M.P.) 458001

-Respondents

(By Advocate – Smt. Seema Sharma)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the appropriate forum against the order of punishment dated 18.02.2018 (Annexure A-9).

Accordingly, the O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member